

National Company Law Tribunal

Allahabad Bench

CP NO. 21/Ald/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: NIF Private Ltd

SECTION OF THE COMPANIES ACT: U/S 441 of the companies Act, 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	SK. GUPTA	Asst. Secy. to Govt.	NIPED	
2.	For	Secretary	and 1 Apparatus. for (2011-12 2012-13)	07/03/17

Order dated 07.03.2017

CP NO 21/Ald/2017 M/s. NIF PvtLtd.

Mr. S.K. Gupta, PCS represents the defaulter company. The ROC Kanpur along with its comments has forwarded original application submitted by the defaulter company RSPL under section 233(b)(1) of companies Act, 2013. For perusal of this tribunal.

Registry of this tribunal is directed to make scrutiny of the application and put on board its report on nature of offence <sup>complained at</sup> for the purpose of compounding of <sup>offence</sup> ~~compounding~~ alleged.

The matter be listed on 10.04.2017.

Dated 07.03.2017

Shri H.P Chaturvedi (Member Judicial)